

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/ 16	TP 98/17	Hearing	433(e)	Encarta Pharma PVT.Ltd Vs Panacea Hospitals Psvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Chandruppa.T
(CHANDRAPPA.T)
9886123477

own Respondent



RAJESH S.
ADVOCATE

8123976974

for Petitioner



Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner is further directed to comply the raised for Form No.5 filed by him. Petitioner counsel is further directed to intimate the name of IRP to proceed further. Objections if any on behalf of respondent. Petitioner counsel informed that the matter is likely to be compromised.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)